

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 35

C.P.(IB)395/MB/2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **22.04.2024**

NAME OF THE PARTIES: **HARESH RAMCHANDANI**

Section 94(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

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- 1) Ms. Surekha Yadav a/w Mr. Avinash Khanolkar, Advocates for the Resolution Professional and Mr. Jai Prakash Rawat, Id. Counsel for the Petitioner/Personal Guarantor are present.
- 2) Ld. Counsel for the Resolution Professional seeks some time to file and place on record Report contending that certain new objections have been received from the Operational Creditors and to deal with those objections they need some time.
- 3) At request, stand over to 15.05.2024, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)